

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 553/2024**

**IN THE MATTER OF:**

News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024

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**Filed by Adv. Saurabh Balwani  
(On behalf of Central Pollution Control Board)**

Dated: 24.08.2024

Place: Delhi

Central Pollution Control Board  
Regional Directorate  
BSNL Telephone Exchange,  
2<sup>nd</sup> Floor, Sector 49-C, Chandigarh

**Report submitted in compliance to the orders of Hon'ble National Green Tribunal dated 20.05.2024 in Original Application No. 553/2024; News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.**

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### **1.0 Background and the Orders of National Green Tribunal:**

The matter in Original Application No. 553 / 2024, pertains to a News item titled "From Ropar to Hoshiarpur via HP: 30 km detour as illegal mining damages bridge" published in the Indian Express dated April 10, 2024, which was registered suo-moto by the Hon'ble national Green Tribunal.

The Hon'ble National Green Tribunal (PB) vide order dated 20.05.2024 (**Annexure-1**) had observed as follows:

***Para 02:** The matter relates to the closure of a bridge on the Swan River, connecting Nangal with Garhshankar due to indiscriminate sand mining causing residents of at least 200 villages in Ropar, district Rupnagar (Punjab) to take a detour of 30 km. The article alleges that it has been three months since the bridge was closed, leaving no choice with people living in these villages and Nangal town in Ropar but to cross over to Himachal Pradesh and pay an entry fee, while travelling an extra 30 km, to reach Garhshankar in Hoshiarpur district.*

***Para 03:** The article further alleges that upon a visit to the span of Swan, a tributary of the Sutlej, it was found that the traffic has found a way to bypass the bridge by driving through the river bed. It also claims that the authorities were informed several times about the mining taking place in the area that is way above the permissible limit and can threaten the pillars of bridge and that craters more than 30 meters deep were formed on the river bank. However, no action was taken. According to the article, the foundation of the bridge was also exposed due to mining and subsequent corrosion of the bank. Finally, the foundation suffered damage towards the Garshankar site.*

***Para 04:** According to the article, illegal mining was going on in some villages at odd hours, with the list of villages in Gurdaspur, Pathankot, Jalandhar, TarnTaran, and Hoshiarpur districts. The article alleges that as per the residents, floodwater enters their villages as the river embankments have weakened due to mining. The groundwater level has gone down from 20 feet to 100 feet. Water seepage is damaging their properties. Besides, houses sink in now and then. It further claims that the physical effects are to be seen by everyone, but psychological effects are not visible. The very sight of huge machines quarrying sand and strange people involved in the business taking sand away has its own psychological effects.*

***Para 05:** The above news item indicates violation of the Sand Mining Guidelines, 2016 and the provisions of Environment Protection Act, 1986.*

While impleading PPCB, CPCB, MoEF&CC and Deputy Commissioner/District Magistrate, Rupnagar, for filing their response, the following directions were also issued by Hon'ble National Green Tribunal:

**Para 10: Respondent No. 2, Member Secretary, CPCB is directed to get the spot inspection done and ascertain the extent of illegal mining in the area concerned and submit the report before the Tribunal at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).**

## **2.0. Compliance of the Orders of Hon'ble National Green Tribunal by CPCB:**

### **2.1. Site Visit:**

Central Pollution Control Board (CPCB) Regional Directorate was requested by IPC-II Division. CPCB, Head Office Delhi on June 03, 2024 to get the facts in this matter verified and also to ascertain the extent of illegal mining in the area referred in the News, in compliance to the directions of Hon'ble NGT.

Accordingly, a team comprising Sh. Jagdish Prasad Meena, Scientist 'D' and Sh. Pankaj Saini, Office Assistant, (Scientific) from CPCB, RD, Chandigarh was deployed for site inspection on July 02, 2024. CPCB team was also accompanied by a Committee constituted under the Chairmanship of ADC (Rupnagar) comprising Officials from PPCB, RO Rupnagar, Drainage cum Mining Division, District Development and Panchayat Officer, Rupnagar, Divisional Forest officer and Superintendent of Police (D) Rupnagar. The spot inspection was carried out jointly by the CPCB Team and the Committee constituted by District Administration on July 02, 2024.

### **3.0 Observations made by the CPCB team during the site visit on 02.07.2024:**

1. Kalwa-Nangal Bridge on River Swan situated at village Algran has a total length of 420m and was constructed in the year 2002-2003 by Project Division P.I.D.B Chandigarh, as informed by the Construction Division (B& R Branch) Rupnagar.
2. As per the report provided by the Executive Engineer, Construction Division PWD (B&R) Rupnagar, the bridge sustained damage between July 8 and July 11, 2023, due to heavy rains and flooding. The floodwaters washed away material around the wells of the High-Level Bridge over the Swan River near the village of Algran on the Kalwan to Nangal road (**Annexure-2**). The report further indicates that five wells of the bridge have been exposed, and Pier No. 7 has tilted. Consequently, the gap in the expansion joints has widened at several locations, and a portion of the bridge slab has also settled.

3. Additionally, the PWD Construction Division (B&R) reported that a joint committee conducted a safety audit of the bridge. Following the audit, the committee recommended the closure of the bridge to prevent any potential accidents. As a result, the bridge is currently closed to vehicular traffic for safety reasons.
4. The joint team observed during site inspection that significant erosion had occurred in the material surrounding 4 out of the 14 pillars under the bridge. It was also observed that water is flowing through only 4 of the pillars, while the remaining pillars remain intact, which increases the risk of damage to the bridge. Further, it was informed by the PWD Department that no mining activity has occurred within 1000 meters above or below the bridge, and no complaints of illegal mining have been registered by the department. An estimate of ₹17.56 crore has been prepared by the concerned department for repairing the bridge and has been sent to higher authorities for approval (**Annexure-3**). The team inspected the riverbed of the Swan River beneath the bridge and extended their visit to 1000 meters upstream and downstream to check for any illegal mining activities. During the visit, they did not find any evidence of recent mining activity near the bridge or within the 1000 meter range upstream or downstream, nor did the team observe any deep craters on the riverbed or its banks.
5. During visit, the joint team observed that the joints on the road slabs above pillars P7, P6, and P8 had widened, and cracks were present on the top slabs of the bridge. It was informed that the bridge has been closed to traffic since December 21, 2023. The concerned department has also requested the police department to close the bridge, divert traffic, and issue necessary safety instructions to prevent any potential accidents.
6. A public notice board in both local and English languages was observed installed at the entry and exit points of the bridge, stating that "This Bridge is unsafe for traffic."
7. The team inspected the riverbed of the Swan River beneath the bridge and extended their visit 1000 meters upstream and downstream to check for any illegal mining activities. During the visit, they did not find any evidence of recent mining activity near the bridge or within the 1000 meter range upstream or downstream, nor did the team observe any deep craters on the riverbed or its banks.
8. The report from the Department of Drainage, Mining, and Geology, Shri Anandpur Sahib indicates that *eight FIRs were filed between 2015 and 2020 for illegal mining within 1000 meters upstream and downstream of the bridge (Annexure-4)*. Additionally, a total of 11 tippers and 6 excavators were confiscated in connection with these FIRs (**Annexure-5**).

9. The visiting team observed a thick layer of water hyacinth floating beneath the bridge, which had covered the channel through which water flows. The team also interacted with local fishermen who were fishing in the area where the water channel flows. The fishermen informed the team that there were no mining activities taking place in that area.
10. The news article has also raised concerns about the groundwater level declining from 20 feet to 100 feet due to illegal mining. The CPCB team requested groundwater level data for the area from the Punjab Water Regulatory and Development Authority (PWRDA). However, in response, PWRDA reported on July 16, 2024, that the issue is not within their jurisdiction (**Annexure-6**). Additionally, the Ropar Canal and Groundwater Division of the Water Resource Department, Punjab, reported that, according to their records, no studies have been conducted on the depletion of the water table due to mining. Furthermore, no complaints have been filed with their office regarding the impact of illegal mining on the water table. (**Annexure-7**)
11. Photographs taken during visit is attached as (**Annexure-8**)

#### **4.0. Conclusion and Suggestions:**

1. Although no mining activity was observed within 1000 meters of the bridge, nor were any deep craters found on the riverbed or its banks during site visit, the report from the Department of Drainage, Mining, and Geology, Shri Anandpur Sahib, reveals that eight FIRs were filed between 2015 and 2020 for illegal mining within 1000 meters upstream and downstream of the bridge. Additionally, 11 tippers and 06 excavators were confiscated in connection with these FIRs. No data was provided to CPCB team with regards to illegal mining for the period of 2021-2024. Therefore, the possibility of illegal mining activities in the past occurring near the bridge may not be ruled out.

In view of above, the Enforcement & Monitoring Guidelines for Sand Mining (EMGSM), 2020, may be rigorously enforced by the Geology and Mining Department. This includes ensuring that sand and gravel extraction is prohibited within 1000 meters of major bridges and highways on both sides. All mining sites beyond 1000 meters of the bridge under reference, if any, may also be inspected to verify compliance with these guidelines. Additionally, strict monitoring may be conducted by involving the Police, Forest, and Transportation departments. Adequate check posts should be established across the district, the operation hours of quarries and depots should be limited to 7 AM

to 6 PM, and the parking of sand-transporting vehicles within quarry or depot sites during night or odd hours may be restricted.

2. Given that the PWRDA and the Canal and Groundwater Division of the Water Resource Department do not have data on the impact of mining on the groundwater level in the area, ***it is suggested that the local administration get a study conducted on the hydro-geological regime of the surrounding area.*** The data obtained in this study may be compared with baseline data to assess the impact on the groundwater level.
3. During the site inspection, the joint team observed significant erosion around 4 of the 14 pillars under the bridge, with water flowing through only these 4 pillars while the others remain intact, which increases the risk of damage to the bridge. Therefore, it is suggested that concerned department may refer to “National Framework for Sediment Management, October,2022” published by the Ministry of Jal Shakti, Government of India, for managing the sediments giving due consideration to environment and ecology.

**Names and Signatures of CPCB Team:**

Name & Designation	Regional Directorate	Signature
Sh. Jagdish Prasad Meena, Scientist-'D'	Central Pollution Control Board, Regional Directorate, Chandigarh	Jagdish 23/08/24
Sh. Pankaj Saini, Office Assistant (Scientific)	Central Pollution Control Board, Regional Directorate, Chandigarh	Pankaj 23/08/2024

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 553/2024

News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.

Date of hearing: 20.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**ORDER**

1. This Original Application is registered *suo-motu* on the basis of the news item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.

2. The matter relates to the closure of a bridge on the Swan river, connecting Nangal with Garhshankar due to indiscriminate sand mining causing residents of atleast 200 villages in Ropar, district Rupnagar (Punjab) to take a detour of 30 km. The article alleges that it has been three months since the bridge was closed, leaving no choice with people living in these villages and Nangal town in Ropar but to cross over to Himachal Pradesh and pay an entry fee, while travelling an extra 30 km, to reach Garhshankar in Hoshiarpur district.

3. The article further alleges that upon a visit to the span of Swan, a tributary of the Sutlej, it was found that the traffic has found a way to bypass the bridge by driving through the river bed. It also claims that the

authorities were informed several times about the mining taking place in the area, that is way above the permissible limit and can threaten the pillars of bridge and that craters more than 30 meters deep were formed on the river bank. However no action was taken. According to the article, the foundation of the bridge was also exposed due to mining and subsequent corrosion of the bank. Finally, the foundation suffered damage towards the Garshankar site.

4. According to the article, illegal mining was going on in some villages at odd hours, with the list of villages in Gurdaspur, Pathankot, Jalandhar, Taran Taran, and Hoshiapur districts. The article alleges that as per the residents floodwater enters their villages as the river embankments have weakened due to mining. The groundwater level has gone down from 20 feet to 100 feet. Water seepage is damaging their properties. Besides, houses sink in now and then. It further claims that the physical effects are to be seen by everyone, but psychological effects are not visible. The very sight of huge machines quarrying sand and strange people involved in the business taking sand away had its own psychological effects.

5. The above news item indicates violation of the Sand Mining Guidelines, 2016 and the provisions of Environment Protection Act, 1986.

6. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

7. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

8. Hence, we implead following as respondents in this matter:
- (i) Punjab Pollution Control Board, through its Member Secretary, Head office, Vatavaran Bhawan, Nabha Road, Patiala, Punjab – 147 001
  - (ii) Central Pollution Control Board (CPCB), through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
  - (iii) Ministry of Environment, Forest and Climate Change, Regional office (NZ), Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh, Punjab – 160 030
  - (iv) Deputy Commissioner/District Magistrate, Rupnagar, Commissioner Rupnagar Division, Mini Secretariat Rupnagar, Punjab – 140 001
9. Let notice be issued to the above Respondents for filing their response atleast one week before the next date of hearing.
10. Respondent No. 2, Member Secretary, CPCB is directed to get the spot inspection done and ascertain the extent of illegal mining in the area concerned and submit the report before the Tribunal atleast one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
11. List on 28.08.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

May 20, 2024  
Original Application No. 553/2024  
AS.

Dr. A. Senthil Vel, EM

**Subject:-** Proceedings of meeting held under the Chairmanship of Additional Deputy Commissioner (G) Rupnagar on 02.07.2024 at 11.00 AM in Mini Committee Room at District Complex in the matter of QA No 553 of 2024 w.r.t closure of bridge at Algran due to illegal mining.

Ref:- Additional Deputy Commissioner, Rupnagar memo No 1350-58 dated 04-07-2024

Due to Heavy rains/floods on 08-07-2023 to 11-07-2023, the material flash flow around the wells of High Level Bridge over Swan Nadi near village Algran crossing Kalwan to Nangal road . It is stated here that 5 Nos wells of this bridge have been exposed & Pier No 7 has been tilted. Due to this, gap between Expansion Joint has been increased and some portion Slab of this bridge also settled. Now this bridge was closed for vehicular traffic keeping in view the safety of road users.

*Darinder Kumar*  
Executive Engineer,  
Const. Divn. PWD B&R Bn.

Rupnagar. *[Signature]*

To

Annexure-3

Sub Divisional Magistrate,  
Sri Anandpur Sahib.

No. 753 Date – 18.07.2024

**Subject: - Proceedings of the meeting held on 02.07.2024 at 11:00 am in OA no 553 of 2024 under the Chairmanship of ADC (G)**

**Ref:- Your letter no 573-75/M.C-3 dated 18.07.2024**

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Regarding the above subject, in the proceeding of the meeting held on 02.07.24, the items/point which are related to this department, the point wise reply is sent as follows:-

Sr. No	Information requested	Reply
1	What is the reason of damage to the bridge?	Due to heavy rains/floods during the last years, the material flooded near the high level bridge at village Algaran on Kalwan to Nangal road, which exposed 05 nos Well of this bridge and tilted Pier 07, which widened the gap in the expansion joint. This bridge is closed for vehicular traffic in view of safety.
2	As to whether the bridge is affected due to mining under the bridge in the radius of 500 m in upstream and downstream?	Mining has not taken place within 500 meters above and below this bridge.
3	As to Whether any report/complaint files with concerned department regarding illegal mining?	Since no mining has taken place within 500 meters, no complaint of illegal mining has been registered by this department.
4	As to whether any remedial action proposed to restore the bridge?	An estimate of 17.56 crores has been prepared by this office for the repair of the bridge and sent to the higher authorities for administrative approval/fund arrangement. This is pending at the government level. After the availability of funds, its repair work will be done.

It is for your kind information and necessary action please.

D.A/ x



Sub Divisional Engineer,  
Const. Sub Divn.PWD B&R Br.,  
Sri Anandpur Sahib.

To,

Executive Engineer  
Punjab Pollution Control Board,  
Rupnagar.

No. 12504 /

Date. 01/08/24

Sub- Proceedings of meeting held on 02.07.2024 at 11:00 Am in OA no.553 of 2024  
under the chairmanship of ADC (G).

With reference to the above subject, it is written to you that the information sought by the Additional Deputy Commissioner in the meeting held on 02/07/2024 is furnished as per the following facts: -

1. A report on illegal mining in the 500 meters U/S and D/S from the Ailgran Bridge has been requested at the meeting. As per official record, total eight FIRs (details attached) have been filed in the distance mentioned above within period of 2015 and 2020. In addition to that total 11 Tippers and 6 Poclain machines have been seized in these FIRs.
2. It has already been written to the police department for action against the accused at the concerned thana through FIRs.
3. This point is not related to this department.
4. A committee was constituted by the Hon'ble Principal Secretary, Water Resources Department, on Ailgran Bridge, whose report is enclosed

  
Sub Division Engineer/Nangal,  
Drainage-Cum-Mining and  
Geology Sub-Division, W.R.D.

  
Executive Engineer/Shri Anandpur Sahib,  
Drainage-Cum-Mining and  
Geology Division, W.R.D. Punjab

ਵੱਲੋਂ:

ਕਪਤਾਨ ਪੁਲਿਸ, (ਪੀ.ਬੀ.ਆਈ)  
ਰੂਪਨਗਰ।

ਵੱਲੋਂ:

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਰੂਪਨਗਰ।

ਨੰਬਰ: 303 -5ਏ/ਐਸ.ਪੀ. (ਪੀ.ਬੀ.ਆਈ) ਮਿਤੀ 31-07-2024

ਵਿਸ਼ਾ: Matter of OA No.553 of 2024 w.r.t closure of bridge at Ailgran due to illegal mining.

ਸ੍ਰੀ ਮਾਨ ਜੀ,

ਵਿਸ਼ਾ ਅੰਕਿਤ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਦਰਜ ਮਾਈਨਿੰਗ ਦੇ ਮੁਕੱਦਮਿਆਂ ਦਾ ਵੇਰਵਾ ਨਿਮਨ ਲਿਖਤ ਅਨੁਸਾਰ ਹੈ ਜੀ:-

Sr no.	FIR no. Date And U/S	Name and address of accused	Discription of impounded vehicle	Remark
1	04 dated 10-01-2024 U/S 21(1) 4(1) MM ACT PS Nangal	Unknown	--	UI
2	09 dated 23-01-2024 U/S 21(1) 4(1) MM ACT PS Nangal	Baljinder singh @ Aman S/o surinder singh R/o #3175 S.J.S Nagar near bus stand machiwara disst. Ludhiana D.O.A 18-06-2024	01 pocklain machine 02 tippers	UI
3	12 dated 29-01-2024 U/S 21(1) 4(1) MM ACT PS Nangal	Unknown	--	UI
4	27 dated 15-03-2024 U/S 21(1) 4(1) MM ACT PS Nangal	Unknown	01 JCB Machine ,01 pocklain machine,	UI
5	52 dated 14-05-2024 U/S 21(1) 4(1) MM ACT PS Nangal	Unknown	--	UI
6	52 dated 19-05-2024 U/S 21(1) 4(1) MM ACT PS Nangal	Unknown	Unknown Tractor Trolley and land owner	UI
7	14 dated 28-01-2015 U/S 188 IPC 21(1) 4(1) MM ACT PS NPB	Unknown persons	-----	UNT

132	dated 23-10-2015 U/S 188,379 IPC & 21(1),4(1) MM Act PS NPB	<p>1.Ram singh S/o Santokh singh R/o Lower Surewal PS Anandpur sahib D.O.A. 06-11-2015</p> <p>2. Kesar singh S/o Kamaljit singh R/o Sawara PS Nurpur bedi D.O.A. 08-11-2015</p> <p>3. Harjinder singh S/o Kandan singh R/o Chandpur bela PS Kiratpur Sahib  D.O.A. 08-11-2015</p> <p>4. Gurbachan singh S/o Prem singh R/o Majara PS Anandpur sahib(Death has Happened) D.O.A. 17-11-2015</p> <p>5. Kamaljit singh S/o Guljari lal R/o Sekhonwal Ps Garhshankar disst. Hoshiarpur D.O.A. 10-01-2016</p>	01 tipper without number	Acquitted 23.11.2022
34	dated 15-04-2016 U/S 188,379 IPC & 21(1),4(1) MM Act PS NPB	Kulwant singh @baba R/o Anandpur sahib	-----	CAN 08.08.2016
40	39 dated 25-04-2016 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB	<p>01.Pawan kumar S/o Jagdish Ram R/o Sawara, Teh Anandpur sahib</p> <p>02 Jatinderpal singh S/o Kuldeep chand R/o Sawara, Teh Anandpur sahib</p>	-----	CAN 08.02.2020
01	dated 07-01-2016 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB	<p>Baljinder singh @ Rinku R/O Aigran, teh Nangal Date of arrest 21-01-2016</p> <p>02 mankeet Singh S/o Pargat Singh R/O Seema Ps Garhshankar disst. Hoshiarpur</p>	01 Pocklain machine Kamastu 01 tipper number PB 12 Q 1807	Acquitted 08.02.2023

		PO 23-11-2022		
✓12	63 dated 15-06-2016 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB	Kulwant singh @ baba R/o Anandpur sahib 02 mandeep singh @ Bhoda R/o Nalhoti, teh Anandpur sahib 03 Babbudeen S/o Shafi muhammad R/o Sadar Banga C/o Dilbag singh village haveli PS Mahilpur disst. Hoshiarpur D.O.A 15-06-2016	Tipper no. PB 12 Q 2386 tipper no PB 10 CW 0182 tipper no. PB 10 CT 7403 JCB JS 2052 C	Acquitted  10.06.2022
✓13	62 dated 29-05-2018 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB	1.Unknown poklan machine Driver/Owner JS 205LC 2. Unknown Tipper Driver/Owner, Tipper no PB10CW-0182 3. Unknown Tipper Driver/Owner, Tipper PB08BN-3288	1.Pocklain machine JS 205 LC 2.Tipper..PB-10-CW- 0182 .3 Tipper PB 08-BN- 3288	CAN 20.09.2018
✓14	17 dated 17-02-2020 U/S 21(1) 4(1) MM Act PS NPB	1. Driver <b>Hundai</b> <b>Machine No. R210</b> <b>engine serial no.</b> <b>N633D03AAI</b> Nikka Ram S/o Chota Ram R/o Bhuted teh Naina Devi Disst. Bilaspur H.P. D.O.A 27-05-2020 2.Driver <b>Tata</b> tipper without number Ravinder kumar S/o Jagdish Ram R/o Khaspur PS Haroli H.P D.O.A 27-05-2020 03 Driver Tipper no. <b>PB-</b> <b>07-AB-9461, Ashok</b> <b>Leyland</b> Raj Kumar S/o Dewan Chand R/o Jattan majri PS Kathgarh Disst. SBS Nagar D.O.A..02-08-2023	01. tipper without number 2. Tipper no. PB 07(T) 9461 3.Hyundai Pocklain machine R 210 Sr NO IHSN code 8429	UT 22-12-2020

Sd-  
Navneet Singh SP (PBI)  
Rupnagar

clean update

ਪੰਜਾਬ ਜਲ ਨਿਯੰਤਰਣ ਤੇ ਵਿਕਾਸ ਅਥਾਰਟੀ  
ਐਸ ਸੀ ਓ ਨੰ. 149-152, ਤੀਸਰੀ ਮੰਜਿਲ,  
ਸੈਕਟਰ 17-ਸੀ, ਚੰਡੀਗੜ੍ਹ।  
Web Site: www.pwrda.org

Punjab Water Regulation &  
Development Authority.

S.C.D. 149-152, 3<sup>rd</sup> Floor, Sector 17-C,  
Chandigarh.

email- secretary.pwrda@punjab.gov.in

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਖੇਤਰੀ ਦਫਤਰ, ਰੂਪਨਗਰ  
ਸ:ਵਾਤਾ:ਇੰਜ.-1/2/3/ਸੀ.ਸਹਾ./ਚੁਨੀ.ਸਹਾ./ਕਲਰਕ  
ਨਵੀਂ ਛਾਕ

To

Environmental Engineer  
Punjab Pollution Control Board,  
Regional Office- Rupnagar

Memo No. 138811: PWRDA-SECY0GENL/20/2022-0/SECRETARY-PWRDA/1733  
Dated, Chandigarh: 16.07.2024

**Sub:** Proceedings of meeting held under the Chairmanship of Additional Deputy Commissioner (G), Rupnagar on 02.07.2024 at 11:00 AM in Mini Committee Room at District Complex in the matter of OA No. 553 of 2024 w.r.t. closure of bridge at Ailgran due to illegal mining - reg.

**Ref:** Your email dated 04.07.2024 and 09.07.2024

Please refer to the letter no. 1350-58 dated 04.07.2024 (copy attached) on the subject.

2. It is to inform that the matter does not relate to PWRDA.

This issues with approval of the competent Authority.

Umal  
Technical Manager (GW)

Endst No => 138811: PWRDA-SECY0GENL/20/2022-0/SECRETARY-PWRDA/1734  
A copy is forwarded to Additional Deputy Commissioner (G) w.r.t letter  
No. 1350-58 Dated 04.07.2024 for information please.

Umal  
16.07.2024  
Technical Manager (GW)

REPORT

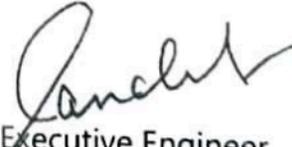
Annexure 7

Subject:- Proceedings of meeting held under the chairmanship of Additional Deputy Commissioner(G) Rupnagar on 02.07.2024 at 11:00 AM in Mini Committee room at district complex in the matter of QA No. 553 of 2024 w.r.t closure of bridge at Algran Due to illegal mining.

Ref:- Additional Deputy Commissioner Rupnagar memo no. 1350-58 dated 04.07.2024.

In context to above mentioned subject and instructions issued through letter mentioned in reference the reply of observations is as under :-

- a) As per record available in this office no study carried out regarding water table level reduction due to mining under the bridge in the radius of 500 m in upstream and downstream.
- b) As per record available no any report / complaint filed regarding effect on water table due to illegal mining in this office.



Executive Engineer

Ropar Canal and Groundwater Division  
Water Resources Department Panjab

Photographs taken during visit:

 <p>Ropar Bridge 02.07.2024 13:08 31.25505, 76.38753 7590x2R Sawara Bridge, Santokgarh - Nangal Rd, Sawara 140117</p>	 <p>Ropar bridge 02.07.2024 13:08 31.25505, 76.38753 7590x2R Sawara Bridge, Santokgarh - Nangal Rd, Sawara 140117</p>
<p>View of cracks on the top slab at bridge</p>	<p>View of cracks on the top slab</p>
 <p>Ropar bridge 02.07.2024 13:08 31.25504, 76.38753 7590x2R Sawara Bridge, Santokgarh - Nangal Rd, Sawara 140117</p>	 <p>Ropar bridge 02.07.2024 13:05 31.25709, 76.38705 Santokgarh - Nangal Rd, Sawara, Algora 140117</p>
<p>View of Swan River Downstream</p>	<p>View of Notice Board the bridge is unsafe for traffic</p>
 <p>Ropar bridge 02.07.2024 13:14 31.25521, 76.38781 7590x2R Sawara Bridge, Santokgarh - Nangal Rd, Sawara 140117</p>	 <p>Ropar bridge 02.07.2024 13:13 31.25505, 76.38751 7590x2R Sawara Bridge, Santokgarh - Nangal Rd, Sawara 140117</p>
<p>View of bridge at down stream</p>	<p>View of water hyacinth up/ downstream flowing Channel</p>
 <p>Ropar bridge 02.07.2024 13:35 31.25586, 76.38789 7590x2R Sawara Bridge, Santokgarh - Nangal Rd, Sawara 140117</p>	 <p>Ropar bridge 02.07.2024 13:14 31.25516, 76.38753 7590x2R Sawara Bridge, Santokgarh - Nangal Rd, Sawara 140117</p>

View of under bridge and damaged Pillars	View of top of the bridge
 <p>Ropar bridge 02.07.2024 13:07 31.25463, 76.38773 7934+K29 Sawara Bridge, Santolgarh - Nangal Rd, Sawara 140117</p>	 <p>Ropar bridge 02.07.2024 13:06 31.25537, 76.38751 7934+K29 Sawara Bridge, Santolgarh - Nangal Rd, Sawara 140117</p>
View of downstream of river Swam	View of Upstream of river Swam